

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

STARRED QUESTION NO:64

ANSWERED ON:27.11.2006

AGRICULTURAL PRODUCTION AFFECTED DUE TO DROUGHT AND FLOODS

Murmu Shri Rupchand;Rao Shri Sambasiva Rayapati

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether agricultural production has decreased due to delayed monsoon, excessive floods and drought in various States of the country;
- (b) if so, the loss of crops on this account during the last three years, State-wise;
- (c) the steps taken/proposed to be taken by the Government to compensate the farmers suffering losses as a result thereof;
- (d) whether targets fixed for agriculture in the Tenth Five Year Plan have been achieved;
- (e) if so, the details thereof;
- (f) whether the Planning Commission had suggested some reforms for this sector; (g) if so, the details thereof alongwith the action taken thereon; (h) whether some decisions have also been taken in this regard in the Conference of the Agriculture Ministers in the recent past; and (i) if so, the details thereof?

**Answer**

THE MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to(i): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO

(i) OF LOK SABHA STARRED QUESTION NO. 64 DUE FOR REPLY ON 27TH NOVEMBER, 2006.

(a) & (b): Agricultural production is generally affected by delayed monsoon/rainfall, excessive floods and drought. State wise position relating to southwest monsoon (June-September) rainfall vis-À-vis normal rainfall, along with production of kharif cereals, pulses, oilseeds, Jute & mesta, Sugarcane and cotton for the last three years is given in Statement-1 annexed.

(c): Financial assistance in the wake of natural calamities is provided to the affected States under two schemes viz. Calamity Relief Fund (CRF) and National Calamity Contingency Fund

(NCCF). Based on the recommendations of the Finance Commission, each State is required to open a CRF Account and is allocated certain amounts as per the award of the Finance Commission. The corpus of Calamity Relief Fund (CRF) is contributed by the Government of India and the State Governments in the ratio of 75:25. The central contribution is released to the States in two equal instalments; first in June and the second in December. The State Level Committee headed by Chief Secretary of the concerned State is fully empowered to operate the CRF, in accordance with terms and norms approved by the Government of India. The extant norms, inter-alia, provide assistance to the affected farmers in the form of agriculture input subsidy for damage of crops due to natural calamities. Additional financial assistance is provided in the wake of a calamity of a severe nature from NCCF. Besides, the farmers are also compensated for the loss in production through National Agriculture Insurance Scheme.

Reserve Bank of India has also issued standing guidelines to the banks for providing relief to the farmers in the areas affected by natural calamities. These guidelines have been issued to enable the banks to take uniform and concerted action expeditiously, particularly to provide the financial assistance to the farmers affected by natural calamities.

(d) & (e): Tenth Five Year Plan had targeted a growth rate of 4% in the Gross Domestic Product (GDP) of Agriculture and Allied sectors, which was revised to 2.2% during the Mid Term Appraisal of the Tenth Plan. The actual performance in the first 4 years of the Tenth Plan is given below:

(Figures in percentages)

Agriculture, Forestry & Fishing sectors GDP

2002-03	(-) 6.9
2003-04	10.0
2004-05	0.7
2005-06	3.9
Four Year`s Average growth	1.9
Tenth Plan original	4.0
Revised during Mid Term Appraisal of the Tenth Plan	2.2

The information giving the targets and production of various crops during Tenth Five Year Plan is given in Statement-2 annexed.

(f)&(g):To enhance the agricultural productivity, the Mid Term Appraisal of the Tenth Five Year Plan prepared by the Planning Commission has suggested to increase public investment in agriculture and irrigation; to carry forward essential reforms to conserve water and soil, check degradation of natural resources and to rejuvenate support systems like extension and credit and the delivery systems of inputs such as seeds, fertilizers etc. and make agricultural research more responsive to the needs of the agriculture sector. The Government of India has initiated several schemes to implement these reforms.

(h)&(i):A conference of State Agriculture Ministers was held in December, 2004 wherein initiatives related, inter-alia, to National Horticulture Mission, Micro Irrigation, Dryland Farming and National Mission on Bamboo were discussed. In pursuance of the deliberations, while National Horticulture Mission and Micro Irrigation schemes are already under implementation, the setting up of National Rainfed Area Authority and Bamboo Mission have also been approved.

STATEMENT-1 REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 64 BY SHRI RUPCHAND MURMU AND SHRI RAYAPATI SAMBASIVA RAO TO BE ANSWERED ON 27-11-2006 REGARDING `AGRICULTURAL PRODUCTION AFFECTED DUE TO DROUGHT AND FLOODS`

States/	Year	Rainfall (in MM)			Kharif Production (in `000 tonnes)							
		Normal	Actual	%of Normal	Normal Cereals	Coarse Cereals	Total Oil seed	Pulses	Jute& Mesta	Suga rcane	Cotton	
Andhra Pradesh	2004	608	503	83	6393	1655	8048	1597	376	458	15739	2190
	2005	608	732	120	6376	2571	8947	1311	467	457	17480	2181
	2006	608	620	102	6723	1723	8446	941	292	492	18353	1578
Assam	2004	1434	1437	100	2861	18	2879	13	5	435	884	1
	2005	1434	1255	88	2828	19	2847	14	5	609	787	1
	2006	1434	1103	77	2305	16	2321	15	12	605	960	1
Bihar	2004	1048	934	89	2306	439	2745	6	81	1180	4112	0
	2005	1048	819	78	3239	438	3677	6	83	1492	4346	0
	2006	1039	910	88	3488	516	4004	5	91	1321	4249	0
Chhattisgarh	2004	1206	1027	85	4383	186	4569	86	82	2	16	1
	2005	1206	1081	90	5012	156	5168	92	78	3	30	0
	2006	1206	1078	89	3566	143	3709	63	97	3	32	0

Gujarat	2004	678	681	100	1154	1662	2816	2417	379	0	14570	4725
	2005	678	960	142	1331	1776	3107	3836	420	0	14580	7380
	2006	678	1026	151	1079	1027	2106	2271	313	0	14000	6500

Haryana	2004	462	356	77	3023	815	3838	3	45	0	8060	2075
	2005	462	471	102	3210	737	3947	8	40	0	8180	1499
	2006	462	281	61	3025	1012	4037	12	89	0	9780	1663

Himachal Pradesh	2004	774	421	54	122	746	868	2	8	0	62	0
	2005	774	709	92	109	638	747	2	8	0	33	0
	2006	774	593	77	114	564	678	3	10	0	38	0

Jammu & Kashmir	2004	514	387	75	492	507	999	3	13	0	1	0
	2005	514	450	88	518	505	1023	3	12	0	0	0
	2006	514	679	132	200	828	1028	3	20	0	0	0

Jharkhand	2004	1105	890	81	1657	305	1962	3	118	6	142	0
	2005	1105	716	65	1558	244	1802	20	119	6	142	0
	2006	1093	1209	111	1918	380	2298	11	135	5	142	0

Karnataka	2004	835	73	9	2491	4875	7366	1062	512	3	14276	688
	2005	835	950	114	3557	4993	8550	1007	610	3	16203	480
	2006	835	781	94	3013	2493	5506	625	429	5	16203	335

Kerala	2004	2206	1728	78	577	1578	20	0	0	283	4
	2005	2143	2245	105	543	0543	10	0	430	8	
	2006	2143	2021	94	213	4217	22	0	212	5	

Madhya Pradesh	2004	989	814	82	1169	2224	3393	4071	496	1	2148	626
	2005	989	1003	101	1656	2700	4356	4818	428	1	2425	745
	2006	989	993	100	1287	1784	3071	4128	475	2	1772	479

Maharashtra	2004	1005	941	94	2098	3717	5815	2351	1173	36	20475	2939
	2005	1005	1227	122	2347	4152	6499	3051	1025	36	36197	3626
	2006	1005	1215	121	2647	4127	6774	3312	1235	34	57059	4145

Orissa	2004	1160	1047	90	5884	161	6045	84	178	146	860	111
	2005	1160	1158	100	6156	157	6313	93	187	122	1073	145
	2006	1165	1550	133	7395	127	7522	58	158	138	843	74

Punjab	2004	502	278	55	10437	430	10867	8	22	0	5170	2087
	2005	502	464	92	10193	409	10602	7	18	0	4860	2395
	2006	502	437	87	9500	431	9931	30	25	0	5700	2544

Rajas													
than	2004	418	336	80	150	4538	4688	1568	500	0	277	765	
2005	418	376	90	153	3436	3589	1545	356	0	483	880		
2006	418	487	117	201	5352	5553	961	727	0	300	722		

Tamil													
nadu	2004	316	346	109	4516	651	5167	539	83	1	23396	195	
2005	316	294	93	5438	826	6264	703	81	0	38035	213		
2006	316	248	78	4893	510	5403	555	119	3	23951	73		

Uttar													
Pradesh	2004	856	627	73	9550	2680	12230	101	567	0	118	715	5
2005	856	725	85	11130	2579	13709	120	633	0	125	473	1	
2006	856	595	70	11723	2734	14457	154	626	0	121	428	5	

Uttar													
anchal	2004	1223	1400	114	550	325	875	27	14	0	6441	0	
2005	1223	1334	109	564	305	869	18	21	0	6134	0		
2006	1223	955	78	580	319	899	21	22	0	6600	0		

West													
Bengal	2004	1334	1341	101	10628	114	10742	132	34	7935	1033	3	
2005	1334	1167	87	10464	100	10564	137	38	7944	1100	6		
2006	1334	1421	107	10130	132	10262	8	59	8240	1350	3		

Others	2004	1789	313	2102	74	31	69	428	13				
2005	1657	253	1910	46	34	74	396	12					
2006	1740	289	2029	61	31	79	432	14					

All													
India	2004	893	781	87	72230	26362	98592	14149	4717	10272	237088	16428	
2005	893	879	98	78039	26994	105033	16838	4663	10747	278387	19572		
2006	892	887	99	75739	24511	100250	13239	4967	10927	283404	18141		

Note: -Thousand bales of 170 kg. each - Thousand bales of 180 kg. each

STATEMENT-2 REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 64 BY SHRI RUPCHAND MURMU AND SHRI RAYAPATI SAMBASIVA RAO TO BE ANSWERED ON 27-11-2006 REGARDING `AGRICULTURAL PRODUCTION AFFECTED DUE TO DROUGHT AND FLOODS`

Targets and Achievements of Production of major crops during 2002-03 to 2006-07 (Million Tonnes)

Crop 2002-03 2003-04 2004-05 2005-06 2006-07 (Kharif only)

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Rice	93.00	71.82	93.00	88.53	93.50	83.13	87.80	91.04	80.78	75.74
Wheat	78.00	65.76	78.00	72.15	79.50	68.64	75.53	69.48	-	-
Coarse Cereals	33.00	26.07	34.00	37.60	36.80	33.46	36.52	34.67	28.69	24.51
Pulses	16.00	11.13	15.00	14.91	15.30	13.13	15.15	13.11	5.78	4.97
Foodgrains	220.00	174.77	220.00	213.19	225.10	198.36	215.00	208.30	115.25	105.22
Oilseeds	27.00	14.84	24.70	25.19	26.20	24.35	26.58	27.73	18.12	13.24
Sugarcane	320.00	287.38	320.00	233.86	270.00	237.09	237.50	278.39	270.00	283.40
Cotton #	15.00	8.62	15.00	10.25	15.00	16.43	16.50	19.57	18.50	18.14
Jute & Mesta@	12.00	11.28	12.00	11.17	11.80	10.27	11.28	10.75	11.28	10.93

# Million Bales of 170 kg. each.

@ Million Bales of 180 kg. each.

Advance Estimates as on 15.07.2006

§ Advance Estimates as on 15.09.2006